

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).9145/2012

MGT.OF TNSTC

Petitioner(s)

VERSUS

P.JAGADEESH

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 13180 of 2012

(With prayer for interim relief and office report)

SLP(C) NO. 16669 of 2012

(With office report)

SLP(C) NO. 16671 of 2012

(With office report)

SLP(C) NO. 16673 of 2012

(With office report)

SLP(C) NO. 16675 of 2012

(With office report)

SLP(C) NO. 16676 of 2012

(With office report)

SLP(C) NO. 18099 of 2012

(With prayer for interim relief and office report)

SLP(C) NO. 18227 of 2012

(With prayer for interim relief and office report)

SLP(C) NO. 18232 of 2012

(With office report)

SLP(C) NO. 18234 of 2012

(With prayer for interim relief and office report)

SLP(C) NO. 18249 of 2012

(With prayer for interim relief and office report)

SLP(C) NO. 18257 of 2012

(With prayer for interim relief and office report)

SLP(C) NO. 9146 of 2012

(With office report)

SLP(C) NO. 9147 of 2012

(With office report)

SLP(C) NO. 9148 of 2012

(With office report)

SLP(C) NO. 9149 of 2012

(With office report)

SLP(C) NO. 9150 of 2012

(With office report)

...2/-

Item No.40

: 2 :

Date: 28/02/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. R. Ayyam Perumal,Adv.

For Respondent(s)

Mr. Gautam Narayan,Adv.

Ms. Asmita Singh,adv.

UPON hearing counsel the Court made the following
O R D E R

In SLP(C)Nos.9145, 9146, 9147, 9148, 9149, 9150, 13180, 16669, 16671, 16673, 16675 and 16676/2012 service is complete. The respondents have filed counter affidavit. No further steps. List the matters before the Hon'ble Court, as per Rule.

In SLP(C)No.18099 and 18227/2012 service is complete. No appearance for the sole respondent. List the matters before the Hon'ble Court, as per Rule.

In SLP(C)Nos.18232, 18249 and 18257/2012 service is complete by dasti. No appearance for the respondent. No further steps. List the matter before the Hon'ble Court, as per Rule.

In SLP(C)No.18234/2012 service is complete. Respondents are granted four weeks time for filing counter affidavit.

In SLP(C)No.18248/2012 Await return of notice.

List the SLP(C)Nos.18234 and 18248/2012 on 18.4.2013.

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|(SUNIL THOMAS)
|Registrar

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